

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF PUBLIC ENTERPRISES

**LOK SABHA**

**UNSTARRED QUESTION No. 1162**

ANSWERED ON 06.12.2021

**REVIVAL OF SICK PSUs**

**1162. MS. DEBASREE CHAUDHURI:**

Will the Minister of Finance be pleased to state:

- (a) whether Government has any schemes or plans for revival/rejuvenation of sick Public Sector Undertakings (PSUs)/industrial units which have been closed down;
- (b) if so, the details of the PSUs/industrial units where revival plan is being implemented, State-wise and location-wise; and
- (c) the action taken/being taken by Government to provide means of livelihood to the workers employed in the sick/closed down PSUs?

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE  
(DR. BHAGWAT KISHANRAO KARAD)**

(a) & (b): Government has notified in February, 2021 the New Public Sector Enterprise (“PSE”) Policy under which the public sector commercial enterprises have been classified as Strategic and Non-Strategic Sectors. In Strategic Sectors, bare minimum presence of the existing public sector commercial enterprises at Holding Company level will be retained under Government control. The remaining enterprises in a strategic sector, will be considered for privatisation or merger or subsidiarization with another PSE or for closure. PSEs in Non-Strategic Sectors shall be considered for privatisation, where feasible, otherwise such enterprises shall be considered for closure.

(c): The employees of CPSEs which are being closed are entitled to compensation as per VRS/VSS guidelines of Department of Public Enterprises (DPE). Further, Government is implementing Counseling, Retraining and Redeployment (CRR) scheme for employees of CPSEs who have been released under VRS / VSS. These separated employees or their dependents have the opportunity of availing short duration skill trainings under the CRR scheme for self / wage employment.

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